

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-131/1994/1932/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pranjal Das,
Special Judge, CBI & NIA,
Assam, Guwahati.

Dated Guwahati the 1st April, 2021.

Sub: Casual leave.

Ref:- Your letter No.SPL/CBI/01-20/118 dated 31.03.2021.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for casual leave on 01.04.2021, has been granted.

Yours faithfully,

Sd/.

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-131/1994/1933/A, dated 1.4.2021

Copy to :

- ✓ 1. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

Rao